

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to SIKHANDBA:240(68) of the House,
From CHHAR OF LEGISLATIVE ASSEMBLY Constituency (Name of the Constituency)**

SUDHIR KUMAR and/or he/she of MAHESH CHANDHARI

Age 33 years, residing at A-2, BHAGELIYAR, P.O. JALDI, PIN-211301, and being a registered voter in the above constituency, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate of (a) to I.N.C. (Name of the political party) / am contesting as an independent candidate.

(2) Details of PAN and status of filing of income tax return :-

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>ATEPR0281E</u>	<u>2014-15</u>	<u>2,73,375.00</u>
2.	Spouse	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
3.	Dependent 1	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
4.	Dependent 2	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
5.	Dependent 3	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :-	<u>Nil</u>
(b)	Name of the court, Case No. and Date of order taking cognizance	<u>Nil</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	<u>Nil</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 1b):-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :-	<u>Nil</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	<u>Nil</u>

(15)	Any other assets such as value of Shares/Interest	Nil	Nil	Nil	Nil	Nil
(16)	Estimate Total value	14,66,964/-	Nil	Nil	Nil	Nil

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership r/lr also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s)	2011-58 325 sq ft	Nil	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in acres)	0.18 Acre	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Yes	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	44,00,000/-	Nil	Nil	Nil	Nil
(ii)	<u>Non-Agricultural Land</u> Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	<u>Commercial Buildings</u> (including apartments) Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil

	Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above	44,00,000/-	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institutions Name of Bank or FI Amount outstanding Nature of loan	Tata Motar Finance Ltd. Sanjay Kumar Patra 17.31.945/-	Nil	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil

	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand total of liabilities	12,31,345/-	Nil	Nil	Nil	Nil
(ii)	<u>Government Dues:</u> Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	51706/-	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal/Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	51706/-	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self... Business Dealt (Petrol pump)

b. Spouse Nil

(8) My educational qualification is as under: Matric - 2001, Bihar Sahitya Akademi (B.S.E.B. Patna) + 2, 2000 U.K.P. College Patna, B.Sc. Patna, B.A. (Hons.) B.A. College, Patna, Meghal University, LL.B. - Patna - I. Completed.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Sri/Kum. <u>SUDHIR KUMAR</u>
2.	Full postal address	<u>AT- BHACHHAYAR, P.O- JAMUI, P.S- JAMUI, 81201.</u>
3.	Number and Name of the constituency and state	<u>240- GHANDRACH-3 BIHAR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>I-N-C.</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 36)	<u>Nil</u>

(c) Total number of Filing cases where the court (s) have taken cognizance		Nil				
PAST OF		Year for which last Income Tax Return filed	Income Tax paid			
(a) Candidate ATEPHOZBLE		14-15	2,73,375/-00			
(b) Spouse: Nil		Nil	Nil			
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	14,69,169/-00	Nil	Nil	Nil	Nil
B.	Immovable Asset	5,00,000/-00	Nil	Nil	Nil	Nil
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Nil	Nil	Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)	5,00,000/-00	Nil	Nil	Nil	Nil
7. Liabilities						
(i)	Government dues (Total)	31,706/-00	Nil	Nil	Nil	Nil
(ii)	Loans from Bank, Financial Institutions and others (Total)	5,00,000/-00 12,31,345/-00	Nil	Nil	Nil	Nil
8. Highest educational qualification:						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....


DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.